

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 12-1-84

NOTIFICATION
INCOME TAX

Nb. 5587 (F.No.203/168/83-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of the Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi:-

Title of the research Project. : Design & Development of formed steel structural systems.
Name of the Sponsorer : M/s. Tube Investments of India Ltd., Madras.
Implementing Lab : Indian Institute of Technology, Madras.
Date of commencement of the Project. : June, 1983.
Date of completion of the Project. : June, 1986.
Estimated outlay : Rs.2.45 lakhs (Rupees Two lakhs & forty five thousand only).

2. Indian Institute of Technology, Madras is approved u/s.10(2) (xiii) of I.T.Act vide Ministry of Finance, Notification No.266 dated 31.1.1961 and is eligible to take project on sponsorship basis.

Self-
(M.G.C.GOYAL)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Special Inv./RS&P/Vigilance/Intelligence/Recovery/P&PR, New Delhi.
3. Directorate of O&MS (IT) 1st floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.2/162/83 TU.II, dated the 17th August, 1983.
5. Shri P.K. Kartha, Joint Secretary, Ministry of Law, Shastri Bhavan, New Delhi.
6. M/s. Tube Investments of India Ltd, P.B.No.1357, TIME House, 28, Rajaji Road, Madras-600001.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin Section of D.I(RS&P), New Delhi (5 copies).

Malik/

M.G.C.GOYAL
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

. 49

भारत के राजपत्र के भाग II, खण्ड 3(11) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

नई दिल्ली, दिनांक 13.1.84

अधिसूचना

आय - कर

सं० 5587 (फा० सं० 203/168/83-आय० क० नि०-11) : सर्वसाधारण की जानकारी के लिए स्तम्बद्वारा अधिसूचित किया जाता है कि सचिव, विज्ञान और प्रौद्योगिकी विभाग, नई दिल्ली ने निम्नीलिखित वैज्ञानिक अनुसंधान कार्यक्रम को आयकर नियम, 1962 के नियम 6 के साथ पठित आयकर अधिनियम, 1961 की धारा 35 की उप-धारा (2क) के प्रयोजनों के लिए प्रोत्साहित किया। निम्न विनिर्दिष्ट अवधि के लिए अनुमोदित किया गया है :-

अनुसंधान परियोजना का शीर्षक	: डीजाइन एण्ड डिवेलपमेंट आफ परमैट स्टील स्ट्रक्चरल सिस्टम
प्रयोजक का नाम	: मेसर्स द्यूब इन्स्टीट्यूट आफ इंडिया लिमिटेड मद्रास
कार्यान्वित करने वाली प्रयोगशाला	: इंडियन इंस्टीट्यूट आफ टेक्नालोजी, मद्रास
परियोजना प्रारम्भ करने की तारीख	: जून, 1983
परियोजना को पूरा करने की तारीख	: जून, 1986
अनुमानित परिचय	: 2.45 लाख रुपये (केवल दो लाख पैंतालीस हजार रुपये)

2. इंडियन इंस्टीट्यूट आफ टेक्नालोजी, मद्रास, आयकर अधिनियम की धारा 10(2) (xiii) के अंतर्गत अनुमोदित है, इसलिए, वित्त मंत्रालय की दिनांक 31-1-1961 की अधिसूचना सं० 266 और प्रवर्तकता आधार पर परियोजना को लेने के योग्य है।

महंत जी 24/1/84
(मदन गोपाल चंद गोयल)

अवर सचिव, भारत सरकार

* समाप्ति *